

SHRI DAHYABHAI V. PATEL: May I ask whether the Minister is in a position to inform us that this Mr. Sirajuddin's planned visit to Europe happens to be at a time when the Chief Minister of Orissa is also in Europe? Is it timed for this purpose? Has it got any relation to this question?

SHRI B. R. BHAGAT: This is an insinuation which I am unable to answer. It is worthy of the hon. Member himself to answer this question.

श्री विमलकुमार मन्नालालजी चौरडिया: जैसा श्रीमान ने ग्रामी बतलाया कि प्रेजीडेन्सी मजिस्ट्रेट के कजे में सारे कागजात हैं और वे मिल नहीं सके जिसकी वजह से इन्वेस्टीगेशन के काम में तकलीफ हो रही है। मैं श्रीमान से यह जानना चाहता हूँ कि जब प्रेजीडेन्सी मजिस्ट्रेट के पास कागजात हैं तो उनकी सत्य प्रतिलिपि लेकर आगे इन्वेस्टीगेशन की कार्यवाही शुरू क्यों नहीं की जाती?

श्री बी० आर० भगत : यह सब मामला विचाराधीन है और मैंने जैसा कहा कि इस वजह से दिक्कत है और सोच समझकर आगे कार्यवाही की जायेगी।

SHRI NIREN GHOSH: Has the attention of the Government been drawn to a newspaper report that Rs. 10 lakhs was given to Mr. Bijoyand Patnaik by Mr. Sirajuddin and that it was neither returned nor was interest paid thereon? In view of the fact that such a report appeared in the newspapers, will Government inform us of the truth or otherwise about it and what steps they are going to take on it?

SHRI B. R. BHAGAT: I have not seen the report personally, but as I have said, that and some other allegations were made in the press as well as by some hon. Members. All that is being looked into.

SHRI M. P. BHARGAVA: May I know whether this company is being prosecuted for tax-evasion also?

SHRI B. R. BHAGAT: They had some Income-tax case with the C.B.R. I do not know the exact position of the case.

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

ACCUMULATION OF COFFEE STOCKS

***423. SHRI BABUBHAI M. CHINAI:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there has recently been accumulation of coffee stocks in the country;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to relieve the situation?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) No, Sir.

(b) and (c) Do not arise.

CONSULTATION WITH SPECIALISTS UNDER CONTRIBUTORY HEALTH SERVICE SCHEME

***427. SHRI KRISHNA CHANDRA:** Will the Minister of HEALTH be pleased to refer to the answer given to Unstarred Question No. 1160 in the Rajya Sabha on the 6th September, 1962 and state whether any decision has since been taken on the recommendation of the Assessment Committee on Contributory Health Service Scheme, regarding consultation with specialists?